

**GOVERNMENT OF INDIA
DRINKING WATER AND SANITATION
LOK SABHA**

UNSTARRED QUESTION NO:6843

ANSWERED ON:17.05.2012

NIRMAL GRAM PURASKAR

Dubey Shri Nishikant ;Kashyap Shri Virender;Rani Killi Krupa

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) the number of Panchayats awarded Nirmal Gram Puraskar (NGP) in the country including Jharkhand during each of the last three years, State-wise;
- (b) the funds released for the purpose during the said period, State-wise;
- (c) whether the Government has received any proposal from the State Governments to amend the criteria of the Nirmal Gram Puraskar Yojana;
- (d) if so, the details thereof and the reaction of the Government thereto;
- (e) whether the Government has evolved any monitoring system to ensure that villages awarded Nirmal Gram Puraskar continue maintaining the same standard of sanitation;
- (f) if so, the details thereof;
- (g) the details of NGP awarded villages/Panchayats which have not been able to maintain the same standard of sanitation; and
- (h) the reaction of the Government?

Answer

MINISTER OF DRINKING WATER AND SANITATION (SHRI JAIRAM RAMESH)

- (a): The number of Gram Panchayats awarded Nirmal Gram Puraskar (NGP) in the country including Jharkhand during each of the last three years, State-wise, is at Annexure-I.
- (b): The funds released for Panchayati Raj Institutions (PRI) as award money under NGP, State-wise for last three years are at Annexure-II.
- (c): No Sir.
- (d): Does not arise.
- (e)&(f): In order to ensure the sustainability of Nirmal status of the NGP awardees, the NGP guidelines provide for releasing the award money in two equal installments. On receipt of funds for Award Money from the Central Government by the State Water and Sanitation Missions (SWSMs), the first installment is released immediately after PRIs are selected for the award. The second installment is retained by the SWSMs. Release of the second installment is contingent on the sustainability of the NGP status attained by the PRI. For this purpose random checks are carried out by the SWSM after 6 months in all the awardee PRIs. If NGP status is found continuing, second installment is released by the SWSM. Otherwise State takes necessary measures to revive the NGP Status of awardee and till such time, the awardee gets back to the State of sustainability of NGP, further award money is not released. NGP award may be withdrawn from all persistent defaulters. In addition, National Level Monitors (NLMs) also include NGP awardees in their Annual Survey Assessment and provide report on their status.
- (g): There are no reports from any of the States regarding NGP awarded PRIs not maintaining the same standard of sanitation.
- (h): Does not arise.